

National Company Law Tribunal

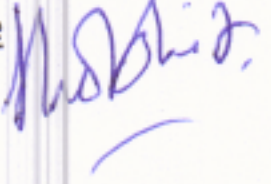
Allahabad Bench

CP NO.113/ND/2013

**ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017**

NAME OF THE COMPANY: Hirani Foils & Prints Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies Act 1956

| <u>Sl. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|-----------------|--------------------|-----------------------|---|
| <u>1.</u> | Shobhit Chauhan | Adv. | Petitioner |  |
| <u>2.</u> | | | | |

Order dated 20.04.2017

CP No. 113/ND/2013 Hirani Foils & Prints Pvt Ltd

Shri Shobhit Chauhan, Advocate represent the company petitioner. In the present matter the report of the ROC is still awaited. As per the information available on the record a reminder was issued by the Registry of this Tribunal to the ROC. Hence further two weeks time is granted to the ROC for filing its report. At this stage the counsel for petitioner points out that settlement/compromise process is also going on among the parties. The case is adjourned to 29.05.2017 for hearing.


SH. H.P. CHATURVEDI (Judicial Member)